

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 397
TO BE ANSWERED ON THE 19TH JULY, 2019
BLOOD BANKS**

**†*397. DR. SUBHASH RAMRAO BHAMRE:
DR. HEENA GAVIT:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of Government and private blood banks functioning in the country, State/UT-wise;
- (b) whether many districts/areas in the country are still without blood banks and if so, the details thereof indicating the names of such districts/areas;
- (c) whether a number of people die due to lack of blood banks in such districts/areas, if so, the details thereof and reaction of the Government thereto along with the remedial steps being taken in this regard;
- (d) whether the Government has formulated any scheme for setting up blood banks across the country on priority basis particularly in remote, rural and border areas, if so, the details thereof; and
- (e) whether there is coordination with the voluntary organizations, private and public sectors to encourage voluntary blood donations, if so, the details thereof and the steps taken/being taken by the Government to set up more and more blood banks in all parts of the country so as to check/stop illegal sale of blood and related illegal activities?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) to (e): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 397* FOR 19TH JULY, 2019**

(a) There are 3108 licensed blood banks in the country. Detailed information regarding numbers of Government and private blood banks functioning in the country, State/UT wise is given in Annexure – I.

(b) & (c) There are 76 districts in the country without blood banks and the details thereof are given in Annexure – II. However given the fact that due to various administrative reasons, State Governments carve out new districts periodically, blood needs of such districts continue to be catered through licensed blood banks in nearby districts and through blood storage centres set up in First Referral Units at Community Health Centres and select 24 hour Primary Health Centres. The Government is not in receipt of any information regarding people dying due to lack of blood from the States. Such information is also not maintained at national level.

(d) Government of India has formulated a policy to have at least one Blood Bank in every District. Public Health, being a State subject, it is the primary responsibility of the State Government to ensure the establishment of Blood Banks as per their need. However, support is provided to States/UTs to strengthen their healthcare system including strengthening existing blood banks/establishing new blood banks based on the proposals submitted by the States through National Health Mission.

(e) The National Blood Transfusion Council and the Blood Transfusion Councils in each State facilitate the mechanism aimed at coordinating between the Government on the one side and public sector voluntary organizations, and the private sector on the other. The National Blood Transfusion Council and State Blood Transfusion Council, in collaboration with public sector voluntary organizations, professional associations and private entities, etc does advocacy for

Voluntary Blood Donation, organizes local and pan-India blood donation drives and does Information Education and Communication activities.

Under National Health Mission, support has been provided to States to set up 74 blood banks and 1583 blood storage centres. National Blood Policy prohibits the sale and purchase of blood since it is a voluntarily donated commodity of human origin. Only licensed blood banks are permitted for collection, processing, storage and transportation of blood and blood components. At licensed blood banks, safety and quality of blood and blood components is ensured by Food and Drug Authority at State and National level through licensing and periodic inspections. All licensed blood banks are instructed to follow the guidelines for processing charges for blood and blood components and not levy any additional charges. They are also directed to display the charges prominently in the blood bank premises for public viewing. All hospitals are instructed to obtain blood only from licensed blood banks against such approved processing charges.

Annexure-1

Number of licensed blood bank in India State / UT wise up to Dec- 2018

S.NO	NAME OF STATE	Public including Govt. Blood Banks	Private including charitable trust Blood Bank	TOTAL
1	Andaman & Nicobar	02	01	03
2	Andhra Pradesh	34	135	169
3	Arunachal Pradesh	09	01	10
4	Assam	39	32	71
5	Bihar	35	45	80
6	Chandigarh	03	01	04
7	Chhattisgarh	31	51	82
8	Dadra & Nagar Haveli	-	01	01
9	Daman & Diu	02	00	02
10	NCT of Delhi	22	38	60
11	Goa	03	03	06
12	Gujarat	28	125	153
13	Haryana	26	79	105
14	Himachal Pradesh	19	03	22
15	Jammu & Kashmir	30	05	35
16	Jharkhand	28	23	51
17	Karnataka	42	174	216
18	Kerala	41	128	169
19	Lakshadweep	01	00	01
20	Madhya Pradesh	61	92	153
21	Maharashtra	76	257	333
22	Manipur	04	01	05
23	Meghalaya	05	02	07
24	Mizoram	09	02	11
25	Nagaland	05	-	05
26	Odisha	63	20	83
27	Pondicherry	05	13	18
28	Punjab	51	65	116
29	Rajasthan	61	80	141
30	Sikkim	02	01	03
31	Tamil Nadu	99	194	293
32	Telangana	30	150	180
33	Tripura	11	02	13
34	Uttar Pradesh	105	222	327
35	Uttarkhand	23	16	39
36	West Bengal	96	45	141
	Total	1101	2007	3108

Districts without Blood Banks July 2019

S.No	Name of State/UT	No of Districts	No. of Districts without BB	Names of Districts without Blood Banks
1	Andaman and Nicobar	3	2	North and Middle Andaman and Nicobar
2	Arunachal Pradesh	24	14	Kamle, Pakke Kesang, Shi Yomi, Lapa Rada, Lohit, East Kameng, Kra-daadi, Siang, Lower Siang, Namsai, Debang Valley, Anjaw, Tirap, Longding
3	Assam	33	4	Manchachar and South Salmara, Charaideo, Hojai, West Karbi Anglong
4	Bihar	38	5	Arwal, Araria, Supoul, Banka, Sheohar
5	Chhattisgarh	27	4	Balod, Gariaband, Narayanpur, Balrampur
6	Gujarat	33	2	Mahisagar, Dang
7	Haryana	22	1	Charkhi Dadri
8	Himachal Pradesh	12	1	Lahaul Spiti
9	Jammu and Kashmir	22	5	Bandipora, Ganderbal, Shopian, Samba, Reasi
10	Jharkhand	24	4	Khunti, Saraikela, Jamtara, Ramgarh
11	Madhya Pradesh	51	2	Agar Malwa, Niwadi
12	Manipur	16	12	Senapati, Ukhrul, Chandel, Tamenglong, Bishnupur, Jiribam, Kangpokpi, Kakching, Tengnoupal, Kanjong, Noney, Pherzawl
13	Meghalaya	11	5	South West Khasi Hills, East Jaintia Hills, East Garo Hills, South West Garo Hills, North Garo Hills, South Garo Hills
14	Nagaland	12	9	Peren, Kiphire, Longlen, Mon, Wokha, Phek, Tuensang, Zunheboto, Noklak
15	Sikkim	4	2	North Sikkim, West Sikkim
16	Telangana	31	4	Warangal Rural, Mahabubabad, Asifabad, Nagarkurnool
36	Total	723	76	
